

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8140/2018

GENERAL MANAGER CENTRAL BANK OF INDIA & ORS.

Appellant(s)

VERSUS

ACHAL KUMAR JAIN

Respondent(s)

[LIST WITHIN SIX MONTHS AS PER R/P DATED 14/08/2026]

WITH

C.A. No. 8141/2018 (III-A)

Date : 16-09-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) : Mr. Ashish Wad, Adv.
Mr. Manoj Wad, Adv.
Ms. Swati Arya, Adv.
Mr. Deepanshu Verma, Adv.
M/s J S Wad And Co, AOR

For Respondent(s) : Mr. Chandra Shekhar, Adv.
Mr. Prashant Shekhar, Adv.
Mr. Ashwani Saini, Adv.
Ms. Sandhya Gupta, Adv.
Ms. Drishti Gupta, Adv.
Mr. Sanjay Kumar Tyagi, AOR

Mr. Sanjeev Agarwal, AOR
Mr. Ekansh Agarwal, Adv.

UPON hearing the counsel the Court made the following

O R D E R

At the request made by learned counsel
appearing for the appellant(s), the matter is
adjourned to 24.09.2026.

(SHIPRA NARANG)
SENIOR PERSONAL ASSISTANT

(MAYA KUMARI)
COURT MASTER (NSH)